

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 3
IB-387/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Manish Kumar Singh	...	Applicant
Vs		
Sargodha Oil Mills Pvt. Ltd.	...	Respondent

Order delivered on 31.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent :

ORDER

Learned counsel for the applicant is directed to file salary account.

For further consideration on 10.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

MUKESH